

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax- 23753923

Petition No.110/TT/2014

Date: 20.8.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited (PGCIL),
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Determination of transmission tariff from DOCO to 31.03.2019 for Establishment of 2x315 400/220 kV GIS S/S at Kala in UT of D&NH & LILO on one circuit of 400 kV D/C Vapi – Navi Mumbai Transmission Line at Kala S/S (Multi-circuit tower) (Interim Contingency Arrangement), under Transmission System for establishment of 400/220 kV GIS Substation at Kala in UT D&NH in Western Region

Sir,

I am directed to refer to the Commission's letter dated 20.5.2015 in the above said petition wherein PGCIL was directed to file additional information on affidavit (copy enclosed), with advance copy to the respondents latest by 10.7.2015.

2. The above said information has still not been filed. You are requested to furnish the same before 7.9.2015.

Yours faithfully,

Sd/-
(V.Sreenivas)
Deputy Chief (Legal)